

organised sector was greatly affected. In view of limited supplies of EEC gift commodities for Operation Flood Programme, the National Dairy Development Board (NDDB) had to import some quantity of skimmed milk powder and butter oil on commercial basis.

(e) There is no such proposal under consideration of the Government.

(f) The information is being collected and will be laid on the Table of the Sabha.

Crop Insurance Scheme

3132. SHRIMATI VYJAYANTHIMALA BALI: Will the Minister of AGRICULTURE be pleased to state:

(a) whether the crop insurance scheme introduced in 1985 has been availed of by the large number of farmers in the country in the last three years;

(b) if so, the number of peasants/ farmers who availed of the facility, State-wise; and

(c) whether any small insurance agency has been created at the panchayat level for this purpose so that they can come into contact directly with the farmers and peasants?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI SHYAM LAL YADAV): (a) Yes, Sir.

(b) A statement indicating the state-wise number of farmers covered under the comprehensive Crop Insurance Scheme during the year 1987-88 is given below.

(c) No, Sir.

STATEMENT

<i>S.No.</i>	<i>Name of State</i>	<i>No of farmers covered 1987-88</i>
<i>1</i>	<i>2</i>	<i>3</i>
1.	Andhra Pradesh	896186
2.	Assam	126722
3.	Bihar	1037533
4.	Goa	1940
5.	Gujarat	548840
6.	Himachal Pradesh	5624
7.	Jammu & Kashmir	47281
8.	Karnataka	248803
9.	Kerala	45292
10.	Manipur	6840
11.	Madhya Pradesh	583006

1	2	3
12.	Maharashtra	1205287
13.	Meghalaya	1383
14.	Orissa	319554
15.	Rajasthan	—
16.	Tamil Nadu	221615
17.	Tripura	6209
18.	Uttar Pradesh	930752
19.	West Bengal	454892
20.	Andaman & Nicobar Islands	592
21.	Delhi	100
22.	Pondicherry	2019
TOTAL		6690470

LIC Scheme for IRDP Beneficiaries

3133. SHRI S.B. SIDNAL:
SHRI S.M. GURADDI:

Will the Minister of AGRICULTURE be pleased to state:

(a) whether the Life Insurance Corporation has introduced a life insurance cover for 40 lakh Integrated Rural Development Programme (IRDP) beneficiaries;

(b) if so, the main features of the scheme;

(c) the categories of the people likely to be benefited by the scheme; and

(d) the estimated number of beneficiaries during 1988-89?

THE MINISTER OF STATE IN THE DEPARTMENT OF RURAL DEVELOP-

MENT IN THE MINISTRY OF AGRICULTURE (SHRI JANARDHANA POOJARY):
(a) A Group Life Insurance Scheme for the beneficiaries of Integrated Rural Development Programme (IRDP) has been started by Government of India in collaboration with the Life Insurance Corporation of India (LIC) with effect from 1st April, 1988.

(b) and (c). The main features of the Scheme are as under:—

(i) All IRDP beneficiaries aged not less than 18 years and not more than 60 years will be covered.

(ii) The scheme will apply to those assisted under IRDP from 1.4.88 onwards. The period of insurance cover will commence from the date on which the asset is disbursed to the beneficiary.

(iii) The insurance cover for each